

**Open Court**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 19<sup>th</sup> Day of March, 2018)

**Hon'ble Mr. Justice Dinesh Gupta, Member (Judicial)**

**Original Application No.330/259/2018**  
(U/S 19, Administrative Tribunal Act, 1985)

1. Kapil Kumar s/o Sh. Bilander Singh Aged -25 Yrs., R/o Faizpur Ninana, Distt. Baghpat (UP).
2. Sanjeev Kumar S/o Sh. Shivji Ram Aged - 23 Yrs., R/o H-26, Police Station, Lodhi Colony, New Delhi.
3. Santram S/o Sh. Sewa Ram Aged - 27 Yrs., R/o Qtr. No.T3-B, Type-1, Railway Colony, Pilkhuwa.
4. Vijay Singh Meena S/o Sh. Ram Das Meena, Aged-27 Yrs. R/o Qtr. No.T-2-C, Railway Colony, Pilkhuwa.
5. Nishant Goswami S/o Sh. Mahander Goswami, Aged - 25 Yrs., R/o Qtr. No. T3-A, Type -I, Railway Colony, Pilkhuwa.
6. Shiv Ram Meena S/o Sh. Narayan Lal Meena, Aged 52 Yrs, R/o Qtr. No.15-D, Railway Colony, Hapur.
7. Sanjay Kumar S/o Sh. Kadma Singh, Aged -39 Yrs. R/o Mohalla - Lakad Haran Sarrfa Bazar Jwalapur, Haridwar.
8. Dalip Singh S/o Sh. Diwan Singh Mehta, Aged-56 Yrs., R/o Vill - Naghar, PO - Batgari, Distt- Pithogarh.
9. Vikas Kumar S/o Prem Singh Aged - 29 Yrs., R/o VPO- Achhei, Distt. Jhajjar (Haryana).

10. Lala Ram Meena S/o Kalyan Sahay Meena Aged -33 Yrs., R/o Vill - Chainpur, PO-Dnaukal, The-Bassi, Distt. Jaipur.
11. Mani Shanker Mishra S/o Sh. Mool Shanker Mishra, Aged - 23 Yrs., R/o Moh - Kayasthan, Near Hanuman Mandir, Chandpur Bijnor (UP).
12. Sachin Yadav S/o Sh. Late Sant Ram Yadav 25Yrs, R/o B-651, Shahbad Dairy, Delhi - 42.
13. Santosh Kumar S/o Sh. Ram Charan Aged-21 Yrs., R/o Vill-Mehua Hasan Gunj, Distt. Sambhal.
14. Surya Kant S/o Sh. Rajbir Singh Aged-24 Yrs., R/o VPO - Rewari Khera, Distt.Bhiwani (Haryana).
15. Ranjit Singh S/o Sh. Babu Lal, R/o Nagli Harkashi, Aged - 26 Yrs, PO - Dhaurya, Distt. Agra (UP).
16. Ram Niwas Meena S/o Sh. Pappu Lal Meena, Aged - 27 Yrs. R/o Vill - Kota Patty, PO - Dhigariya, The-Lawan, Distt. Dausa, Rajasthan.
17. Jitendra Kumar S/o Sh. Shiv Narain Aged 35, R/o VPO - Bhageshwari, The-Ch. Dadri, Distt. Bhiwani.
18. Jait Singh S/o Sh. Kalyan Singh Aged-58 Yrs., R/o Vill & PO: Vaishali Colony Kashipur, Distt. Udham Singh Nagar, Uttarkhand.
19. Rohtash S/o Sh. Jai Singh Aged-24 Yrs., Vill - Gobindpura, PO-Bishanpura, Jind (Haryana).
20. Subhash Singh S/o Sh. Harswaroop Singh Aged 34 Yrs., R/o Vill & Post Nanhera Alyapur, Distt. Amroha (UP).
21. Rahul Kumar S/o Sh. Mahendra Singh Aged-29 Yrs., R/o Vill & PO: Akhera, The-Dhampur, Distt. Bijnor.

22. Mohd. Ashra S/o Sh. Sham Sher Ali Aged-25 Yrs., R/o Vill-Paiga Nagri, The-Meerginj, Disttt. Barilly.
23. Rahul Kumar S/o Sh. Amar Singh Aged-29 Yrs., R/o VPO - Hasupura Harkishan Pur, The-Chandpur, Distt. Bijnor (UP).
24. Mukesh Kumar S/o Sh. Inder Singh, R/o Vill - Fatanpur Aged-34 Yrs., The-Thakurdwara, Distt. Moradabad.
25. Tajpal Singh S/o Sh. Kalash Singh Aged-26 Yrs., R/o Vill - Shyamabad, PO - Seohara, The-Dhampur, Distt. Bijnor.
26. Sonu Kumar S/o Sh. Ram Chander Singh Aged-26., R/o Vill - Neharupur, PO - Khurja, Distt. Bulandshar (UP).
27. Vipin Kumar S/o Sh. Ratan Singh Aged-34 Yrs., R/o Vill - Shadowara/Barka, PO-Khash, The-Dhampur (UP).
28. Suresh Kumar S/o Late Sh. Tej Ram Aged-26 Yrs., R/o Vill - Khampur, PO-Narkhera, Distt. Bareilly (UP).
29. Vivek Kumar S/o Sh. Ramesh Kumar Saini Aged-26Yrs., R/o Near St. Marry Inter College Noorpur, Distt. Bijnor.
30. Chandra Prakash S/o Sh. Veer Pal Singh Aged-29 Yrs., R/o Vill - Naudai Banger, PO-Narora, The-Dibai Distt. Buland Shahr (UP).
31. Sunil Kumar S/o Sh. Radhe Sham Aged-23 Yrs., R/o VPO: Samk Road, Distt. Bhiwani (Haryana).
32. Sanjay Kumar Saini S/o Sh. Ram Naresh Saini, Aged-32 Yrs. R/o VPO-Heman Khera, Distt. Harnoj (UP).
33. Sandeep S/o Sh. Mahabir Singh Aged-31 Yrs., R/o 1478/1, Shiv Colony, Near Jind Quer Bridge, Hisar Road, Rohtak (Haryana).

34. Sumer Singh Gurjar S/o Sh. Fateh Singh Gurjar Aged-23 Yrs., R/o VPO-Sikandar Pur, The & PO: Nadoti, Distt. Kharuli.
35. Ravi Yadav S/o Sh. Narender Singh Aged-30 Yrs., R/o VPO-Gothra Via-Kund, Distt. Rewari (Haryana).
36. Manoj Kumar S/o Sh. Sita Ram Prasad Aged-28 Yrs., R/o Vill-Salaiya, PO-Barwan, Distt. Hazaribagh (Jharkhand).
37. Navin Kumar S/o Sh. Devendra Prasad Sah Aged-32 Yrs., R/o Soshan Babu Tola, Ward No.5, Teghra, Distt. Begusarai (Bihar).
38. Bijendra Kumar S/o Sh. Akhileshwar Prasad Aged-25 Yrs., R/o Vill-Ghoswari, PO-Ghanakdv Mokama Distt. Patna (Bihar).
39. Rajendra Singh S/o Sh. Sher Singh Aged-58 Yrs., R/o Phulchour, PO-Anandpur, The-Haldwani Distt. Nainital, Utterakhand.
40. Hariom Sharma S/o Sh. Sunder Lal Sharma Aged-38 Yrs., R/o Line Par Moh-Sahukara Puranpur, Distt. Pilibhit (UP).
41. Netrapal S/o Late Chandan Singh aged-29 Yrs., R/o Vill-Govindpura (Ballia), PO-Dheneta, The-Mirganj, Distt. Bareilly (UP).
42. Sunil Kumar S/o Rambilas, R/o VPO-Jamawari Age-23 Yrs., The-Hansi, Distt. Hissar (Haryana).
43. Monti Kumar S/o Charan Singh, R/o Vill-Jamaluddinpur Aged-23 Yrs., PO-Dattiyana, The-Chand Pur, Distt. Bijnore (UP).
44. Rajveer Singh S/o Rishpal Singh, R/o Vill-Prem Nagar Aged 29 Yrs., Puckhay Wala, The-Dhampur, Distt. Bijnor (UP).

45. Raja Ram S/o Sh. Ramji Lal Aged-43 Yrs., R/o Railway Colony, Dasna.
46. Anuj Rathor S/o Sh. Rameshwar Rathur Aged-23 Yrs., R/o T-233, Subhash Nagar, Hardoi (UP).
47. Lal Babu Kumar S/o Sh. Rama Shish Prasad, Aged-24 Yrs., R/o Vill & PO-Karmawa, Distt. Champaran, Bihar.
48. Rupesh Kumar S/o Sh. Sudhir Prasad Sah Aged-24 Yrs., R/o Vill-Bramshathan, PO-Bariyar Pur, Distt. Munger, Bihar.

..... Applicants

**By Advocate: Shri Amit Kumar Srivastava**

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager Moradabad, Moradabad Taluk, Moradabad, Uttar Pradesh - 244001.
3. The Divisional Engineer, O/o DRM Moradabad, Moradabad Taluk, Moradabad, Uttar Pradesh.

..... Respondents

**By Advocate: Shri G.K. Tripathi**

### ORDER

Heard Shri Amit Kumar Srivastava, counsel for the applicant and Shri G.K. Tripathi, counsel for the respondents.

2. Counsel for the applicants submitted that the matter regarding payment of over time is pending with the

respondents and applicants have moved so many representations but the same is still pending with the respondents. He, further, stated that Central Administrative Tribunal, Lucknow Bench has already been decided the identical issue and directed the respondents to decide the representation of the applicants.

3. Counsel for the applicants lastly submitted that grievance of the applicants might be redressed in case the respondent No.2/competent authority is directed to decide the representation of the applicants as directed by CAT, Lucknow Bench in time bound manner.

4. Counsel for the respondents stated that he has no knowledge whether such type of representation moved by the applicants is still pending with the respondents or not and if the same is pending he has no objection to decide the same.

5. In view of the prayer made by counsel for the applicant, I am of the view that no useful purpose will be served to keep this OA pending, and the matter can be resolved by taking the

decision on the representation of the applicants. Hence, without commenting anything on the merits of the case, the O.A. is disposed of with the direction to the respondent No.2/Competent Authority to decide the representation of the applicants dated 01.03.2017 by reasoned and speaking order within a period of 02 months from the date of receipt certified copy of this order and communicate the decision to the applicants in writing.

6. There will be no order as to costs.

**[Justice Dinesh Gupta]**  
Member-J

Sushil